

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 1496 of 2019

IN THE MATTER OF:

Sangita Agarwal & Ors.

...Appellants

Vs.

Limtex Tea & Industries Ltd. & Anr.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Suhita Mukhopadhyay
and Mr. Avirup Chatterjee, Advocates.**

For Respondents: Mr. Rishab Kaushik, Advocate for R-1.

ORDER

(Through Virtual Mode)

25.01.2021: Today, when the case was called out, Learned Counsel Mr. Rishab Kaushik appearing on behalf of Respondent No.1 submitted that he is in personal difficulty and also he is held up in another court. Learned Counsel for the Appellant is ready to argue the matter. Pleadings in this case are completed.

List the Appeal on **16th February, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**